

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 04.08.2021 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 476 of 2021	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors.	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3

### **For Hearing**

<b>2.</b>	Comp. App. (AT) (Ins) No. 198-199 of 2021	Niraj Jha Vs. Enkay (India) Rubber Co. Pvt. Ltd. & Anr.	Harish Katyal	Gurmeet Bindra Saurabh Kalia-R2
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### **For Admission (After Notice)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 870 of 2020	Action Construction Equipment Ltd. Vs. Capacit'e Infra Project Ltd.	Fanish Kumar Rai	Abhay Anturkar Sarathak Mehrotra
<b>4.</b>	Comp. App. (AT) (Ins) No. 44 of 2021	Prateek Gupta and Ors. Vs. Petrolube India Ltd. Liquidator Ashwini Gupta	Amandeep Singh	Janender Kumar Chumbak Ashwani Kumar Gupta Asmita Duggal
<b>5.</b>	Comp. App. (AT) (Ins) No. 230 of 2021	Universal Speciality Chemicals Pvt. Ltd. Vs. Safex Chemicals (India) Ltd. & Anr.	Abhishek Bharti	
<b>6.</b>	Contempt Case (AT) No. 03 of 2020 in Comp. App. (AT) (Ins) No. 104 of 2019	Prerna Singh Vs. Committee of Creditors of Xalta Food and Beverages Pvt.Ltd. & Ors.	Kshitij Sharda	Akshay Kapoor-R9 & R10 Namit Suri-R4 to R11, R13, R14, R16 & R17

After the above

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Hearing**

<b>7.</b>	Comp. App. (AT) (Ins) No. 146 of 2020  <b>Part Heard</b>	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.  <b>With</b>	Saurabh Kalia	Gautam Swarup Gunjan Jindal-R1 WF Moses R. Venkata Vardhan Kartikeya Asthana-R3
<b>8.</b>	Comp. App. (AT) (Ins) No. 1121 of 2020  <b>Part Heard</b>	P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	Gunjan Jindal Gautam Swaroop-R1 Kartikeya Jaiswal Anirudh Wadhwa Aparajito Sen Kartikeya Asthana-R3

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**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**